

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/01421/2018

(in OA 200/00068/2015)

Jabalpur, this Friday, the 04th day of January, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Union of India through its Secretary, Ministry of Communication & IT, Department of Post, Dak Bhawan, Sansad Marg, New Delhi – 110001.
2. Chief Post Master General, Madhya Pradesh Circle, Hosangabad Road, Bhopal 462012.
3. Director of Post Service, O/o Chief Postmaster General, Madhya Pradesh Circle, Hoshangabad Road, Bhopal 462012/
4. Director, Postal Accounts (Pension) Fourth Floor, Dak Bhawan, Hosangabad Road, Bhopal 462001.
5. Sr. Superintendent of Post Offices, Hosangabad Division, Hosangabad MP 461001

-Applicants

(By Advocate – Shri D.S. Baghel)

V e r s u s

Prahlad Singh Sawariya, S/o late Shri Dhanraj Singh Sawariya, DOB: 22.07.1947, Retired Postal Assistant (LSG), R/o Narayan Nagar, ITI Road, Hosangabad MP 461001

- Respondents

O R D E R (O R A L)

By Navin Tandon, AM.

This Miscellaneous Application has been filed by the applicants (respondents in OA) seeking further one month time to

comply with our order dated 18.11.2018 passed in Original Application No.200/00068/2015.

2. In view of the reasons assigned in Para 3 of the MA, we grant applicants further one month time to comply with our order dated 18.11.2018.

3. Accordingly, MA is disposed of.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-